

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

28

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16/4/2018

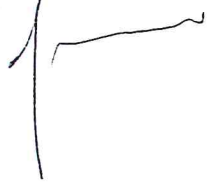
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/346/IB/2018
NAME OF THE PETITIONER(S) : LAQSHYA HYDERABAD AIRPORT MEDIA PVT LTD
NAME OF THE RESPONDENT(S) : UNIVERCELL TELECOMMUNICATIONS INDIA PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
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MANOJ KUMAR
S ARJUN

T.N.C. KANSHIK



ORDER

Counsel for the applicant present. No representation on behalf of the respondent.
Counsel for the applicant is directed to send notice to the respondent and file an
affidavit in proof of the same. Put up on 26.04.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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